

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
RAJYA SABHA
UNSTARRED QUESTION NO.1024
TO BE ANSWERED ON 04TH DECEMBER, 2024

CATTLE REARING

1024. DR. V. SIVADASAN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

- (a) number of cows and buffaloes in the country, State-wise, year-wise details for the last five years;
- (b) whether any subsidy is provided to the dairy farmers who are rearing cows and buffaloes, year-wise details for the last five years; and
- (c) whether any fund have been allocated by Government for addressing the problem of stray cattle in the country, year-wise details for the last five years?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGHALIAS LALAN SINGH)**

- (a) The details of number of cows and buffaloes in the country, State-wise, year-wise for the last five years is given at **Annexure -I**.
- (b) No subsidy is provided to the dairy farmers who are rearing cows and buffaloes. However, Department is implementing Accelerated Breed Improvement programme using Sex sorted semen technology under Rashtriya Gokul Mission. Under the component, Sex sorted semen production for indigenous breeds of cattle along with other bovine breeds has been initiated in the country and it is important for production of female calves with 90% accuracy and incentive of Rs. 750 or upto 50% of the cost of sorted semen on assured pregnancy is made available to farmers.
- (c) No specific funds have been allocated by the Government for addressing the problem of stray cattle in the country. However, as replied in part (b) above, the component namely "Sex sorted semen technology" plays a crucial role in enhancing farmers income and also limiting stray cattle population.

Under Article 246(3) of the Constitution of India, matters related to the preservation, protection, and improvement of livestock, prevention of animal diseases, and veterinary

training fall under the State List, granting states exclusive legislative powers. Additionally, Article 243(W) entrusts local bodies with responsibilities such as managing cattle pounds and pinjrapoles. States may empower Panchayats to establish and manage Cattle Pounds (Kanji Houses) or Gaushala Shelters as community assets to house stray cattle. Many states have already established Gaushalas and shelter houses to feed and care for such animals.

Animal Welfare Board of India provides assistance to the Animal welfare organizations recognized by AWBI. The status of funds released during last five years is given at **Annexure -II**.

The management of stray animals is largely undertaken by Gaushalas, Panjra Poles, Kanji Houses, and NGOs. Funding for their maintenance is sourced from these organizations, and some states supplement this with budgetary assistance or special taxes.

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF RAJYA SABHA UNSTARRED QUESTION NO. 1024 FOR ANSWER ON 04.12.2024 ASKED BY DR. V. SIVADASAN ON CATTLE REARING.

State-wise In-Milk Cattle for Last 5 years (figures in '000 Nos.)						
S. No.	States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	2317.08	1962.49	2051.86	2117.47	2318.09
2	Arunachal Pradesh	93.19	71.22	78.81	77.44	83.77
3	Assam	1446.49	1494.01	1486.13	1528.79	1295.72
4	Bihar	3633.70	4798.68	4974.36	5083.10	5331.96
5	Chhattisgarh	1385.67	1410.50	1470.36	1539.78	1595.65
6	Goa	19.12	18.97	19.89	20.08	20.38
7	Gujarat	3210.54	3156.93	3365.95	3424.28	3562.83
8	Haryana	720.49	745.90	791.17	825.06	863.57
9	Himachal Pradesh	657.43	675.83	679.16	688.67	699.38
10	Jammu & Kashmir	803.04	841.50	893.23	899.68	898.00
11	Jharkhand	2075.65	2052.50	2092.69	2150.73	2234.42
12	Karnataka	3408.28	3721.08	3808.31	3808.57	4060.11
13	Kerala	661.40	660.51	648.56	641.01	641.37
14	Madhya Pradesh	6367.69	6116.26	6311.87	6623.55	6859.24
15	Maharashtra	3415.02	3737.59	3785.31	3979.26	4292.66
16	Manipur	66.36	65.90	66.66	64.93	53.02
17	Meghalaya	139.68	140.04	141.24	144.01	145.58
18	Mizoram	11.57	11.79	11.32	11.14	11.30
19	Nagaland	36.47	32.99	33.78	27.01	32.72
20	Odisha	2300.21	2114.67	2097.03	2099.10	2227.66
21	Punjab	812.25	1184.25	1200.84	1209.91	1314.74
22	Rajasthan	4416.53	5703.20	6129.87	6174.49	6802.35
23	Sikkim	44.70	37.78	41.77	45.32	47.94
24	Tamil Nadu	3461.76	3898.51	4049.69	4123.26	4360.27
25	Telangana	1141.43	1113.57	1098.37	1102.84	1137.65
26	Tripura	180.48	201.98	197.26	204.38	211.25
27	Uttar Pradesh	6928.09	6768.33	7053.46	6629.06	6768.35
28	Uttarakhand	609.19	615.51	621.01	628.28	657.73
29	West Bengal	3993.49	4167.29	4323.70	4550.43	4932.90
30	A&N Islands	9.22	9.38	10.13	8.59	8.50
31	Chandigarh	4.83	5.05	5.30	5.54	5.73
32	Ladakh	0.00	27.61	52.38	54.16	48.78
33	Daman & Diu and D&N Haveli	0.43	0.68	0.67	0.74	0.74
34	Delhi	0.00	0.00	0.00	48.86	48.86
35	Lakshadweep	0.61	0.62	0.05	0.05	0.05
36	Puducherry	22.42	22.42	22.44	22.68	22.75
All India (In-Milk Cattle)		54394.51	57585.54	59614.63	60562.25	63596.02

Source: Basic Animal Husbandry Statistics (BAHS)- 2024

State-wise In-Milk Buffaloes last 5 years (figures in '000 Nos.)						
S. No.	States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	3768.33	3259.78	3398.72	3369.96	3227.22
2	Arunachal Pradesh	0.47	0.60	0.62	0.56	0.66
3	Assam	95.54	99.65	95.28	100.84	91.23
4	Bihar	2546.01	2448.62	2487.24	2523.48	2539.06
5	Chhattisgarh	215.37	216.14	226.69	237.20	244.81
6	Goa	7.41	8.05	7.24	6.98	7.35
7	Gujarat	3922.56	3954.31	4065.36	4100.94	4209.94
8	Haryana	2729.56	2536.90	2391.84	2352.99	2329.13
9	Himachal Pradesh	276.34	279.72	281.59	285.64	291.4
10	Jammu & Kashmir	257.63	260.13	258.52	258.17	189.99
11	Jharkhand	355.56	301.17	312.22	297.71	313.27
12	Karnataka	1472.89	1455.78	1429.09	1726.30	1833.5
13	Kerala	6.22	6.54	7.01	7.48	8.11
14	Madhya Pradesh	4645.48	4921.73	5176.45	5473.00	5823.34
15	Maharashtra	2313.84	2436.28	2473.54	2520.61	2637.1
16	Manipur	13.53	8.40	9.38	7.81	5.81
17	Meghalaya	1.33	1.31	1.30	1.46	1.54
18	Mizoram	0.00	0.00	0.00	0.00	0
19	Nagaland	3.79	2.95	3.38	1.35	1.06
20	Odisha	175.62	84.45	83.77	83.80	87.96
21	Punjab	2987.39	2186.82	2333.24	2446.11	2424.22
22	Rajasthan	4961.45	5093.75	6140.34	6213.51	6637.08
23	Sikkim	0.00	0.00	0.04	0.13	0.13
24	Tamil Nadu	264.17	194.28	186.19	193.54	190.52
25	Telangana	1956.54	1955.43	1979.63	1871.96	1905.41
26	Tripura	1.86	1.32	1.44	2.56	3.06
27	Uttar Pradesh	12126.08	11986.55	11878.92	11958.04	12505.63
28	Uttarakhand	448.48	390.61	397.77	385.38	387.16
29	West Bengal	154.02	161.58	172.02	145.22	156.48
30	A&N Islands	1.30	1.10	1.25	0.80	0.76
31	Chandigarh	8.24	8.44	8.66	7.79	8.13
32	Ladakh	0	0	0	0	0
33	Daman & Diu and D&N Haveli	0.21	0.04	0.18	0.18	0.18
34	Delhi	0	0	0	103.43	103.43
35	Lakshadweep	0	0	0	0	0
36	Puducherry	1.19	1.19	1.21	1.25	1.26
All India (In-Milk Buffalo)		45718.4	44263.62	45810.14	46686.16	48165.93

Source: Basic Animal Husbandry Statistics (BAHS)- 2024

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1024 FOR ANSWER ON 04.12.2024 ASKED BY DR. V. SIVADASAN ON CATTLE REARING.

Sl. No.	Year	Regular Grant & Cattle Resuce Grant		Shelter House Grant		Ambulance Grant		ABC Grant		Natural Calamity Grant	
		Amount(₹)	AWOs	Amount(₹)	AWOs	Amount(₹)	AWOs	Amount(₹)	AWOs	Amount(₹)	AWOs
1	2019-2020	15564702	141 AWOs	25000000	24 AWOs	2639500	6 AWOs	293255	2 AWOs	0	
2	2020-2021	13000000	182 AWOs	15000000	15 AWOs	4941800	11 AWOs	212265	1 AWOs	200000	3 AWOs
3	2021-2022	15000000	176 AWOs	15000000	16 AWOs	4466150	10 AWOs	0		0	
4	2022-2023	44500000	296 AWOs	7003535	7 AWOs	4455000	11 AWOs	0		500000	1 AWO
5	2023-2024	40820675	273 AWOs	4222048	4 AWOs	0	0	0	0	0	0

AWO: Animal Welfare Organization